

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2018
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : G.V.RAVIKUMAR
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICE LTD
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Deepa Mariappan	counsel for Applicant	Deepa

ORDER

Counsel for Applicant present and made submissions. Applicant is hereby directed to send notice to the Resolution Professional for his appearance and for making submissions. Matter is adjourned for hearing submissions. Put up on 03.09.2018.

sdh
(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)